## NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that the Single Bench presided over by the Hon'ble Shri Justice Somasekhar Sundaresan has, on account of paucity of time, adjourned the matters on the Daily Board dated 21st August 2025 as follows:

Sr No	Date	Sr No	Date
10 to 20	September 29,2025	56 to 57 & 59 to 67	October 06,2025
21 to 31	September 30,2025	58	August 22,2025
32 to 44	October 01,2025	68 to 73	October 07,2025
45 to 55	October 03,2025	74	September 26,2025

2. Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 26th day of August, 2025.

By order,

sd/-

(A. H. Laddhad)

Prothonotary & Sr. Master, High Court, O.S. Bombay.

sd/-

(H. M. Bhosale)

Registrar (Judl-I), High Court, A.S., Bombay.